

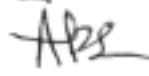
National Company Law Tribunal

Allahabad Bench

CP NO. 120/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: M/s Shardul Vikram Gupta vs Gromti Prakashan Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: U/S 397/398 of the Companies act of 1956

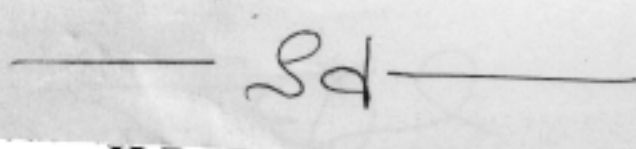
Sl. NO.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	Ashish Kr. Srivastava	Adv.	Respondents	

CP No.120/ND/2012

Dr. Pawan Kumar Jaiswal, PCMA, for the petitioner. Advocate Sh. Ashish Kumar Srivastava for the respondent. The case is adjourned for 26th February, 2018.

Date: 08/02/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)